

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 20 of 2012

Dated: 18th April, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

JSW Energy Ltd.

....Appellant (s)

Versus

**Maharashtra State Electricity Distribution
Co. Ltd. & Anr.**

... Respondent (s)

Counsel for the Appellant (s) :

Mr. M.G. Ramachandran &
Mr. Anand K. Ganesan
Ms. Swapna Seshdari

Counsel for the Respondent (s):

Mr. Abhishek Mitra,
Ms. Deepa Chawan

ORDER

Ms. Swapna Seshdari, learned counsel for the Appellant submits that she will file rejoinder today in the Registry after serving copy on the other side.

Post the matter for hearing on **04.05.2012**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/vs